

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|-----------|--------------|--|
| CP(IB) No.10/BB/17 | - | Admission | Rule-6 of IB | Flight Raja Pvt. Ltd. Vs Air Pegasus Pvt. Ltd. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) **VIKHAR AHMED (RESPONDENT)** Vikhar Ahmed
9916990187

1) **MUKESH YADAV** (Applicant) mukeshyada-
(8050162057)

ORDER

Counsel for petitioner is present. Sri Vikhar Ahmed filed vakalath for Respondents. For filing objections, list it on 26/04/2017. Counsel for petitioner is directed to supply copies annexed to the petition to the Counsel for Respondents.


Member (J)


Member (T)